

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 04.08.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	S.C. 484/17	Mohd.Parvez R. Hussain Sayyed vs. Shivaji Nagar Pol.Stn.	Say & Hearing
2	S.C.459/14(H.C .T.B.EXPDT.)	wadala P.Stn. Vs. Abdul Hamid Y. Shaikh & Ors.	Final Argument
3	B.A. 1671/20	Vipul @ Jahan Mangan Chavda and Ohter 2 Vs. Khar Pol.Stn.	Say & Hearing
4.	S.C. 382/19	Patnagar P.Stn.Vs. Sachin Divakar Pawar and Ors.	Say & Hearing
5	S.C. 192/20	Mahim P.Stn. Vs. Rajiv Ramchandra Gandhi &others	Say & Hearing
6.	S.C. 654/15	Chembur P.Stn. Vs. Soni @ Vimla Rameshchandra Pande	Argument
7	MA in ABA 566/18	Shantilal Mishrimal Chandan Vs. Uday Indukumar Jasani	Argument
8	S.C.1620/19 (Ex.4)	Dadar Vs. Anil Fhatechand Jain and Ors.10	Hrg on Discharge application
9	S.C.980/15(H. C.T.B.EXPDT.)	DCB-CID Unit ARC VS. Dinesh @ Sunny R. Chuhan & Ors.	R/E
10	S.C.1426/19(E. X.6)	Shivaji Nagar Pol.Stn Vs. Abdul Kamal Alimuddin Shaikh & Ohters.	Say & Hearing